

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/149(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SAMARENDRA NATH NAG VS POWER MAX(INDIA)PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Ankan Rai, Adv.] For the Petitioner/OC

Ms. Sakshi Kejriwal, Adv.]

ORDER

1. Ld.Counsel for the operational creditor present.
2. Ld.Counsel for the operational creditor seeks two weeks' time to make this petition IBC complaint.
3. At request, time is allowed for the same.
4. Post the matter on **10/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ